

**Indian Airlines using untrained persons
as Cabin Crew**

*94. SHRI RAJNATH SONKAR
SHASTRI :

SHRI JAGPAL SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) Whether Indian Airlines is using untrained persons as cabin crew in complete violation of safety rules and that there has been great resentment about it among the Airlines staff ; and

(b) if so, the reasons for using untrained persons as cabin crew and the steps taken by Government to replace them with the trained personnel ?

THE MINISTER OF STATE OF THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI KHURSHEED-
ALAM KHAN) : (a) No, Sir.

(b) Does not arise.

**Scheme for Ameliorating the conditions
of Handloom Weavers**

*95. SHRIMATI JAYANTI PATNAIK :

SHRI NIREN GHOSH : Will the Minister of COMMERCE be pleased to state :

(a) whether his Ministry has laid greater emphasis on improving the conditions of handloom weavers ;

(b) whether any Central Scheme has been prepared therefor ;

(c) if so, the amount earmarked for implementing the scheme for ameliorating the conditions of handloom weavers in the year 1984-85; and

(d) the details of the allocation made for different States under such scheme ?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI P.A.
SANGMA) : (a) Yes, Sir.

(b) A number of scheme are being implemented by the Central and State Governments. The major schemes that have been launched are as follows :

- (i) Intensive Development project/ Export Production Projects for the benefit of weavers outside the cooperative fold.
- (ii) Share capital assistance for Primary Handloom Cooperative Societies.
- (iii) Share capital assistance for Apex Marketing Societies of handloom weavers.
- (iv) Assistance for creation of Pre-loom and Post-loom processing facilities.
- (v) Share capital assistances to State Handloom Development Corporation.
- (vi) Loan and grant assistance to handloom weavers in the cooperative sector for improvement and modernisation of looms.
- (vii) Managerial subsidy to handloom corporations.
- (viii) Handloom janata cloth scheme for providing sustained employment to handloom weavers and cheap cloth to the weaker sections of the society ; and
- (ix) Grant of special rebate on sale of handloom Cloth. Besides, welfare schemes such as housing for weavers and thrift funds are under consideration for inclusion in the 7th Plan.
- (c) A statement showing the amount earmarked for implementing the various handloom development schemes during the year 1984-85 is enclosed.
- (d) The allocation is not made State-wise since the actual utilisation by the States depends upon the extent to which they are able to subscribe the matching contribution.